

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3907
TO BE ANSWERED ON 03.01.2019**

COST OVERRUN OF POWER PROJECTS

3907. ADV. NARENDRA KESHAV SAWAIKAR:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government is aware that a large number of power projects have reported cost overruns as per the recent report released by the Ministry of Statistics and Programme Implementation;**
- (b) if so, the details thereof along with the reaction of the Government thereto;**
- (c) whether the Government monitors the execution of these projects from time to time;**
- (d) if so, the details thereof; and**
- (e) whether some of the power projects are not executed properly and if so, the details thereof along with the remedial action taken/being taken by the Government in this regard?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER
AND NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (e): As per the recent report (September, 2018) released by the Ministry of Statistics and Programme Implementation (MoSPI), 105 central sector power projects are under monitoring through Online Computerised Monitoring System (OCMS). Out of 105 projects, 43 central sector power projects have reported cost overruns.

The delayed power projects are monitored rigorously at various levels in Ministry of Power (MOP) and Central Electricity Authority (CEA). The OCMS of MoSPI also envisages monitoring of milestones of the various infrastructure projects. The concerned Central Power Sector Undertakings (CPSUs) under MOP are regularly updating the milestones set for each project, to facilitate better monitoring.

Following mechanism is in place to ensure the timely commissioning of power projects:

- **The CEA monitors the progress of under construction power projects through frequent site visits and interaction with the developers, equipment suppliers and other stakeholders to identify the issues critical for commissioning of projects and help in resolving them.**
- **MOP also reviews the progress of ongoing power projects regularly with the concerned officers of CEA, equipment manufacturers, State Utilities/ CPSUs/ Project developers, etc.**
- **Issues are also raised in PRAGATI, for proactive problem solving and timely implementation, as and when required.**
- **The Project Monitoring Group (PMG) in the Prime Minister's Office also reviews the issues relating to pending projects. The developers of the projects can raise the project specific issues on PMG portal for their resolution with the concerned agencies/ departments.**
- **Time bound appraisal norms have been evolved in CEA for examination of DPRs of Hydroelectric projects.**
- **The project Implementation parameters/ milestones are incorporated in the annual Memorandum of Understanding (MoU) signed between respective power CPSU's and MOP and the same are monitored during the quarterly performance review meeting of CPSU's and other meetings held in MOP/CEA.**
- **Matters are taken up with State Government/District Administration and they are extending help to the project implementing agencies in resolving Right of Way (ROW) issues.**
